## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6756
ANSWERED ON:08.05.2013
PRIVATISATION OF EDUCATION
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## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the privatization of education has created disparity in education in the country;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government has conducted any study in this regard and if so, the outcome thereof;
- (d) whether the commercialization of Education is depriving the poor students from higher education; and
- (e) if so, the corrective measures taken by the Government to address the issue and the success achieved as a result thereof?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(DR. SHASHI THAROOR)

(a) to (e): No such recent study has been undertaken by the Government to assess the impact of privatisation of education in the country. However, the Government has consistently held the view that education in India can not be regarded as a commercial activity and all educational institutions have to be set up in the "not for profit" mode. The National Policy on Education, 1986 (as modified in 1992), encourages non-governmental and voluntary efforts in Education, while preventing the establishment of institutions which intend to commercialize Education. The Policy envisages that in the interest of maintaining standards and for several other valid reasons, the commercialization of technical and professional education will be curbed. An alternative system will be devised to involve private and voluntary efforts in Education, in conformity with accepted norms and goals.

The Government has taken several initiatives to curb the commercialization of education. The Section 13 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 clearly prohibits the collection of any capitation fee. As regards the higher educational institutions, a legislative proposal namely "The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and Universities Bill, 2010" has already been introduced in Parliament.